GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:4278 ANSWERED ON:06.09.2012 INTRODUCTION OF PCPIRS Dhurve Jyoti

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has introduced any Integrated Petroleum, Chemical and Petrochemical Investment Region (PCPIR) policy which aims at developing the country as a hub of domestic and international market for these sectors;
- (b) if so, the details thereof;
- (c) the time by which the PCPIR is likely to be set up; and
- (d) the amount likely to be incurred by the Government for investment in these regions?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA).

- (a) Yes, Madam.
- (b) The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 9th March, 2007 approved the Policy Resolution for setting up of PCPIRs. The PCPIR Policy is a window to ensure the adoption of a holistic approach to promote the petroleum, chemical and petrochemical sectors in an integrated and environment friendly manner on a large scale. Such integrated PCPIRs would reap the benefits of co-sitting, networking and greater efficiency through use of common infrastructure and support services. The PCPIR is a specifically delineated investment region having an area of about 250 sq. kms (with minimum 40% of the designated area earmarked for processing activities). This region will be a combination of production projects, public utilities, logistics environmental protection, residential areas and administrative services. PCPIRs in Gujarat, Orissa, Andhra Pradesh and Tamil Nadu are approved.
- (c) Since the PCPIRs comprise capital & technology intensive projects with a long gestation period, these are likely to be operational within 10 to 15 years.
- (d) Total investment amounting to `4646.30 crore has been committed by Government of India in these PCPIRs.